

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2784/2004

(From the judgement and order dated 05/11/2003 in CMWP No.  
7435/1979 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAMDEO (D) BY LRS. & ORS. Petitioner(s)

VERSUS

BOARD OF REVENUE, U.P. & ORS. Respondent(s)

(With prayer for interim relief and office report)  
(For final disposal)

Date: 21/02/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA  
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Anis Suhrawardy,Adv.  
Mr. S. Mehdi Imam,Adv.  
Mr. Tabrez Ahmed,Adv.  
Mr. Mohd. Parvez Dabas,Adv.  
Mr. Atif Suhrawardy,Adv.

For Respondent(s) Mr. Ajay Kumar Misra, Sr. Adv.  
Ms. Anuradha Dubey Misra, Adv.  
Ms. Tulika Mukherjee, Adv.  
Mr. Ameet Singh,Adv.  
Mr. Upender Mishra,Adv.  
Mr. G.V. Rao,Adv.  
Mr. P. Narasimhan,Adv.

UPON hearing counsel the Court made the following  
O R D E R

After hearing the learned counsel appearing for the  
parties at considerable length, the court reserved its judgment.

(NAVEEN KUMAR)  
COURT MASTER

(RENU DIWAN)  
COURT MASTER